

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **06.12.2022** (TUESDAY)  
 CHENNAI BENCH (VIRTUAL MODE)

**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)**

For Judgement

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1	TA No. 30/2021 (Comp App (AT)) (Ins) No. 442/2020)	Vipraz Adz Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr  <b>WITH</b>	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya & Ms. Ragma Sudha R2
2	TA No. 31/2021 (Comp App (AT)) (Ins) No. 443/2020)	B. Aklhilandeswari Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr  <b>WITH</b>	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya & Ms. Ragma Sudha R2
3	TA No. 32/2021 (Comp App (AT)) (Ins) No. 444/2020)	S. Rani Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr  <b>WITH</b>	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya & Ms. Ragma Sudha R2
4	TA No. 33/2021 (Comp App (AT)) (Ins) No. 445/2020)	Krishnamoorthy R &Anr Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 6 Ors  <b>WITH</b>	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya & Ms. Ragma Sudha R2
5	TA No. 34/2021 (Comp App (AT)) (Ins) No. 454/2020)	Sai Trading and Interiors Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr  <b>WITH</b>	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya & Ms. Ragma Sudha R2

6	TA No. 35/2021 (Comp App (AT)) (Ins) No. 455/2020)	Themes Adz Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr  <b>WITH</b>	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya & Ms. Ragha Sudha R2
7	TA No. 36/2021 (Comp App (AT)) (Ins) No. 457/2020)	G. Balaji Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 8 Ors  <b>WITH</b>	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya & Ms. Ragha Sudha R2
8	TA No. 37/2021 (Comp App (AT)) (Ins) No. 470/2020)	Sai Enterprises Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr  <b>WITH</b>	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya & Ms. Ragha Sudha R2
9	TA No. 50/2021 (Comp App (AT)) (Ins) No. 215/2020)	Innova Home Buyers Neyveli Association Vs Sundaresan Nagarajan RP for P Dot G Construction P Ltd & 3 Ors	Ms. Shabnam Banu Mr. Sushil Sarayu	Mr. Ayush Gupta- R1 Mr. Kinshuk Chatterjee-R3 Ms. Anannya Gosh & Mr. Dushyant Manocha- R4

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No. 424/2022	Shri Rokadoba Maharaj Ginnings & Shri Rakadoba Maharaj Ginnings & Pressings Vs The Sri Venkatesa Mills Pvt. Ltd.	Mr. Rishabh Gupta	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	IA No. 1046/2022 (Adv. Hg.) in Comp App (AT) (CH) 95/2022 & IA No. 797 & 798/2022	Crown Beers India Pvt. Ltd. Vs. Regional Director, South Eastern Region Ministry of Corporate Affairs, Hyderabad & 2 Ors  <b>WITH</b>	Mr. Pawan Jhabakh	Mr. S Janarthanam- R1-R3

12	IA No. 1045/2022 (Adv. Hg.) in Comp App (AT) (CH) No.96/2022 & IA No 800/2022	Crown Beers India Pvt. Ltd. Vs. Regional Director, South Eastern Region Ministry of Corporate Affairs, Hyderabad & 2 Ors	Mr. Pawan Jhabakh	Mr. S Janarthanam- R1-R3
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For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) (Ins) No.142/2022 & IA No. 328, 329, 517 & 518/2022	Nirej Vadakkedathu Paul & Ors Vs. Sunstar hotels and Estates Pvt Ltd & Anr <b>WITH</b>	Mr. Arun C Mohan	Mr. Parthasarthy- R1 Mr. Anant Merathia & Ms. Dhanisha Giri- R2
14	Comp App (AT) (CH) (Ins) No.174/2022 & IA No. 399/2022	Padrone Marketing Pvt Ltd Vs. Sunstar hotels and Estates Pvt. Ltd. & Anr	Ms. Deepika Murali	Mr. Parthasarthy- R1 Mr. Anant Merathia & Ms. Dhanisha Giri- R2
15	Comp App (AT) (CH) (Ins) No. 05/2021 & IA No.614/2021	State Bank of India Vs Hackbridge Hewittic & Easun Limited	Mr. Rajiv S Roy	Mr. Mohammed Farook

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) No.44/2021 IA No. 548/2021	Chalasan Udaya Shankar & 2 Ors Vs M/s. Lexus Technologies Pvt Ltd & 9 Ors	Mr. PBA Srinivasan	Mr. Avinash Krishnan Ravi- R1-R5
17	Comp. App (AT) (CH) (Ins) No. 297/2021	PPG Asian Paint Pvt Ltd Vs DSC Motor Pvt Ltd	S. Kaushik Ramaswamy	
18	Comp App (AT) (CH) (Ins) No. 101/2022 & IA No.230/2022 & Contempt Case 3/2022 & 1016/2022	Er.Manmohan Singh Jain & Anr Vs Tharuvai Ramachandran Ravichandran RP	Mr. Pawan Jhabakh	Ms. D Pavithra
19	Comp App (AT) (CH) (Ins) No.109/2022 & IA No. 252, 314, 784, 1024 & 1031/2022	Sheena Adarsh Vs The Punjab National Bank & Anr	Mr. Rohan Rajasekaran	M/s NVS & Associates- R1 Mr. VV Sivakumar- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20	Comp App (AT) No. 110/2022 & IA No. 975, 976 & 977/2022	RMS Research Labs Pvt Ltd & 3 Ors Vs G Madhusudhan Reddy & Anr	Mr. Nithin Chowdary Pavuluri	Mr. K Gowtham Kumar
21	Comp App (AT) (CH) (Ins) No.399/2022 & IA No. 951,952 & 953/2022	T. Raviprasad Vs M/s V.R. Constructions & Anr. <b>WITH</b>	Mr. Zain Khan	Mr. Bikki Ravendra Babu Ms. R Moneshaa
22	Comp App (AT) (CH) (Ins) No.400/2022 & IA No. 957, 958, 959/2022	Damavarapu Srinivas Vs M/s Sri SCL Infratech Ltd. & Anr.	Mr. Kumar Anurag Singh	Mr. Bikki Raveendra Babu Ms. R Moneshaa
23	Comp App (AT) (CH) (Ins) No. 237/2021& IA No 499/2021	Kenstream Ventures LLP Vs Kotak Mahindra Bank & 2 Ors <b>WITH</b>	M/s G. Anandarama Mr. R Sathish Kumar	M/s Ramalinga & Associates- R1 Mr. NP Vijay Kumar- R3
24	Comp. App (AT) (CH) (Ins) No. 241/2021& IA No 509/2021 & 972/2022	Puravankara Ltd Vs Kotak Mahindra Bank Ltd & 2 Ors	M/s K Anandarama	M/s Ramalinga & Associates - R1 Mr. NP Vijay Kumar- R3
25	Comp App (AT) (CH) (Ins) No. 107/2022 & IA No. 241/2022	Ms. Hemalatha K. Reddy Vs KPN Travels India Ltd	Ms. Priyadarshini Natarajan	Mr. Narasimha Varman
26	Comp App (AT) (CH) No. 22/2022 & IA No. 231 & 232/2022	Ravindranath GE Medical Associates Pvt Vs Dr. Ravindranath Kancherla and 13 Ors <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. T.K.Bhaskar-R1
27	Comp App (AT) (CH) No. 23/2022 & IA No.233 & 234/2022	Gleneagles Development Pvt Ltd Vs Dr. Ravindranath Kancherla & 13 Ors	Mr. Arun Karthik Mohan	Mr. T.K.Bhaskar-R1
28	Comp App (AT) (CH) (Ins) No. 363/2022	Renuka Devi Ranagswamy Resolution Professional of M/s. Regen Infrastructure and Service Pvt Ltd. Vs M/s. Regen O&M Services Ltd.	CS K Gaurav Kumar	

29	Comp App (AT) (CH) (Ins) No. 394/2022 & IA No. 932, 933 & 934/2022	Subrata Maity Vs Bank of Maharashtra	Mr. Vikram Hegde	Ms. Santhanalakshmi
30	Comp App (AT) (CH) (Ins) No. 403/2022 & IA No. 978, 979 & 980/2022	Bhavna Jain Vs State Bank of India & Anr	Mr. Pawan Jhabakh	Mr.Chandrasekaran- R1
31	Comp App (AT) (CH) No. 108/2022 & IA No 917/2022	Kandula Uttam Reddy & 2 Ors Vs Mr. D. Tej Kumar & 51 Ors.	Mr. Anant Merathia	Mr. D Srinivasa Rao Party in Person

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32	Comp App (AT) (CH) (Ins) No. 182/2021 & IA No. 367 368 & 369/2021	Prakash Balasundaram & 9 Ors Vs Shivdutt Bananje & 2 Ors	Ms. Ashwarya Sinha	Mr. Anant Merathia- R1 Mr. Naman Jhabakh- R3
<b>WITH</b>				
33	Comp App (AT) (CH) (Ins) No.183/2021 & IA No. 370, 371 & 372/2021	Prakash Balasundaram & 9 Ors Vs Shivdutt Bananje & 37 Ors	Ms. Ashwarya Sinha	Mr. Anant Merathia- R1
34	Comp App (AT) (CH) (Ins) No. 51/2021 & IA No. 116 & 117/2021	Guruprasad V Hishobkar Vs Shree Aashraya Souhard Credit Society Limited & Anr	Ms. S. Manjula Devi	Mr. BS Theerthesh- R1 Mr. Chandramouli Prabhakar- R2
35	TA No. 81/2021 (Comp App (AT) No. 403/2018	The Rathna Textile Mills Pvt. Ltd & 5 Ors Vs V.R.A.R. Ramakrishnan	Mr. B. Ragunath Mr. P Sriram Mr. Vidhya Shankar	Mr. S Santanam Swaminadhan Mr. Kartik Malhotra
36	Comp. App (AT) (CH) (Ins) No. 279/2021 (IA No. 601,602 & 603/2021 & 850/2022	Regional Provident Fund Commissioner Vs Shri Bijoy Prabhakaran Pulipra RP	Mr. K. Ramu & R. Vishnu	Bijoy Prabhakaran Pulipara

37	Comp App (AT) No.61/2021 & IA No. 698, 699 & 700/2021	DRS Logistics Pvt. Ltd. & 4 Ors Vs. Anjani Kumar Agarwal & 10 Ors  <b>WITH</b>	Mr. T.K. Bhaskar	Mr.Rajesh Ranjan- R1-R6 Mr. Kushagra Pandit- R7, R8 & R10, R11
38	Comp App (AT) No.1/2022 & IA No 4, 192/2022	Anjani Kumar Agarwal & 5 Ors Vs DRS Logistics Pvt. Ltd. & 10 Ors.	Mr. Anant Merathia	Mr. T.K. Bhaskar- R3 Kushagra Pandit- R4,R5, R8 & R10 Ms. Kriti Mewar- R1, R2, R7 & R11

**Copy to:**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**

1. For VC Link- [ycnclatchennai5@gmail.com](mailto:ycnclatchennai5@gmail.com)  
Ph-044-28880500